

large and provision for pedestrian has been made by putting a chain on the gate. At present there is no complaint received from the residents of the colony regarding any hindrance due to existence of the gate.

(b) Yes, Sir.

(c) The East Delhi Municipal Corporation has also informed that the officers of the Corporation have made on the spot inspection.

Installation of solar water treatment plants

†3092. SHRI DHARMENDRA PRADHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that in order to promote solar energy solar water treatment plants are being installed by Government in North Avenue, South Avenue, V.P. House, etc. being used by the Members of Parliament and the Government;

(b) if not, the details thereof;

(c) whether Government is aware of the fact that the said solar water plants still have not been installed in many General Pool Accommodations at V.P. House; and

(d) if so, the reasons for adopting such dual policy?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) The details of solar water heating plants installed are as under:

1. Prime Minister's Office, South Block - 1 no.
2. 1, Teen Murti Marg - 1 no.
3. 5, Sarfardarjung Lane - 1 no.
4. 5, Janpath - 1 no.
5. 12, Tughlak Lane - 1 no.
6. 6A, Krishna Menon Marg - 1 no.
7. 9, Race Course Road - 1 no.

†Original notice of the question was received in Hindi.

8. Vithal Bhai Patel House - 2 nos.
9. Vice President House -1 no.
10. Feroz Shah Road bungalows - 201 nos.
11. North Avenue Flats - 231 nos.
12. South Avenue Flats - 197 nos.

(c) Yes, Sir.

(d) At Vithal Bhai Patel House solar water heating system has been provided only for the members of Lok Sabha on the basis of sanction issued by Lok Sabha Secretariat. General Pool occupants are not entitled for the same.

Planning for preparation of next Olympic Games to be held in Brazil

3093. SHRI N. BALAGANGA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has started planning for a strategy for preparation of the next Olympic Games to be held in Brazil;

(b) if so, the details thereof;

(c) whether Government has taken any decision to appoint international coaches for each category of sports; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. The Government has already initiated preparations for Olympic Games, 2020 with intermediate milestones of Asian Games (2014 and 2019), Commonwealth Games (2014 and 2018) and Rio Olympic Games, 2016. Identification of sportspersons, their specialized training, provision of expert coaches and support personnel, foreign exposures, scientific support, etc. are part of such preparations.

(c) and (d) The provision of foreign coaches and other facilities required for the training of sportspersons in potential sports disciplines is assessed in association with the concerned National Sports Federations of respective disciplines. Presently, 16 foreign coaches/experts, as per details given below, have been engaged for the training of sportspersons in various disciplines: